

V
ITEM NO.28

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).31855/2013

(From the judgement and order dated 10/07/2013 in WP No.36835/2013 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

NADEEM KHAN

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(With appln(s) for exemption from filing O.T. and with prayer for interim
relief and office report)

Date: 21/10/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
HON'BLE MR. JUSTICE C. NAGAPPAN

For Petitioner(s) Mr.Jubair Ahmad Khan, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

The prayer for interim relief is rejected.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master